F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2019

ORDER NO. 17 OF 2019

Hon'ble President is pleased to partially modify the roster order no. 273 of 2018 for **CESTAT, New Delhi** as follows:

On **24.01.2019 and 25.01.2019** Hon'ble Sh. Ashok Jindal, Member (Judicial) will hear Single Member matters.

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dy · Registrar

F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2019

ORDER NO. 18 OF 2019

Hon'ble President is pleased to modify the roster order no. 91 of 2018 for the period **06/02/2019 to 08/02/2019 for CESTAT, Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	On 06/02/2019	Custom, Excise and Service Tax Division Bench matters as notified.
Hon'ble Justice Sh. Dilip Gupta, President, Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)		Larger Bench matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial)	On 06/02/2019	Single Member Bench Matters.

By order

(Bineesh Kumar K. S.) Registrar

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. Registrar